

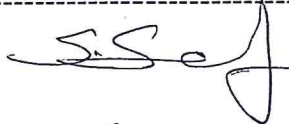

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/174/2017
NAME OF THE PETITIONER(S) : SPEED MAIL DISTRIBUTION PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	S. SORASKUMAR	Practising CS	
2.	B. Sarath babu advocate	Respondent Roc	

ORDER

Counsel for the Applicant present and prayed for time to amend the application. At request, time is enlarged. Put up on **14.12.2017 at 10.30 A.M.**


MEMBER (JUDICIAL)

ghk